

[Dr. Sarojini Mahishi]

of Air India for the year 1970-71. [Placed in Library. See No. LT-3583/70]

(ii) Summary of Actuals for the year 1968-69, Budget Estimates and Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 under Capital of Air India. [Placed in Library. See No. LT-3584/70]

(iii) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1970-71 [Placed in Library. See No. LT-3585/70]

(iv) Summary of Actuals for the year 1968-69, Budget Estimates and Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 under Capital of Indian Airlines [Placed in Library. See No. LT-3586/70]

Report of Employees' Provident Fund Scheme for 1968-69

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Employees' Provident Funds Scheme, 1952 for the year 1968-69. [Placed in Library. See No. LT-3587/70]

Report of Press Council for 1969

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): I beg to lay on the Table a copy of the Annual Report of the Press Council of India for the year 1969, under section 18 of the Press Council Act, 1965. [Placed in Library. See No. LT-3588/70]

Papers under Companies Act

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND

METALS (SHRI JAGANATH RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Pyrites, Phosphates and Chemicals Limited, for the year 1968-69.

(ii) Annual Report of the Pyrites, Phosphates and Chemicals Limited, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3589/70]

Papers under Companies Act

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1968-69.

(2) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3590/70]

SHRI BAL RAJ MADHOK (South Delhi): I want to make one submission in regard to this item...

MR. SPEAKER: The hon. Member should have sent previous notice in writing. He cannot just get up in this manner and speak. He should give advance intimation.

SHRI BAL RAJ MADHOK: It is not necessary. I can get up after the item is laid on the Table of the House.

MR. SPEAKER: It is the accepted practice and convention in this House that previous intimation should be given.